

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.222 – IA/47(AHM)2023
ITEM No.223 – IA/66(AHM)2022
ITEM No.224 – IA/526(AHM)2022
ITEM No.225 – IA/529(AHM)2022
ITEM No.226 – IA/750(AHM)2023
in
CP(IB) 60 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Khushbu Vinyl Pvt Ltd

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Rajiv Chawla, Adv. a.w Mr. Arjun Sheth, Adv.
Mr. A. V. Nair, Adv.

For the Respondent

: Mr. Abu John Mathew Adv. for R-66
Mr. Sneh Purohit, Adv. for R-46
Mr. Sandeep Bhatt, Adv. for R-1 in IA 526 & 529/22

For State Tax Officer

: Mr. Prakash Thakkar, Adv.

For Income Tax

: Ms. Maithili Mehta, Adv.

ORDER

IA/47(AHM)2023

Ld. Counsel for the Income Tax is directed to give no objection in writing. List for further consideration on 25.06.2024.

IA/66(AHM)2022

Ld. Counsel for the PF department is directed to submit a list employee wise details of amount due to the liquidator within one month Liquidator to file reply on the eligibility of the claims submitted. List for further consideration on 25.06.2024.

IA/526(AHM)2022, IA/529(AHM)2022

Respondent is directed to file reply in the matter.

List for further consideration on 25.06.2024.

IA/750(AHM)2023

List for further consideration on 25.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)